

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 22 of 2016 &
IA Nos. 55, 56 & 57 of 2016**

Dated: 28th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

SunE Solar B.V.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Meet Malhotra, Sr. Adv.
Mr. Abhishek Malhotra
Mr. Aditya Kumar Singh
Mr. Himanshu Singh Dhillon
Ms. Pallak Singh
Ms. Shailja Chandra a/w
Mr. Rakesh Shah (Rep.)

ORDER

Issue notice to the Respondents returnable on 11.02.2016. Dasti
in addition is permitted.

List the matter on **11.02.2016.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**